

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**40. CA 208/2013 in TCP 47/2013**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 27.06.2024**

**NAME OF THE PARTIES:- Mr Hanif Gulamali Somji & Ors**  
**V/s**  
**Kusgaon Agro Trading Pvt Ltd**

**Section: U/s 397, 398 of Companies Act, 2013**

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**ORDER**

Since this matter has heard at length on 26.06.2024, therefore, list this matter for further hearing on **12.08.2024 and 13.08.2024 at 02:30 PM.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*HARSHADA*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**